

4. M/s Associated Metals & Minerals Corporation, New York.
5. M/s. Ferro Metals & Chemicals Corporation, New York.
6. M/s Huxley Bartering Corporation, New York.
7. M/s. Union Carbide Corporation New York.

During his visit to Washington the Chairman, MMTC met the officials of the U. S. Departments of State, Agriculture and Commerce and also of the Commodity Credit Corporation (CCC) in connection with the 3rd C. C. C. Barter).

*Camdu—*

1. M/s. Philipp Bros., Montreal.
2. M/s. Chromium Mining Coy, Montreal.

*Japan—*

1. M/s. Steel Mill of Japan.
2. M/s. Lux Ore & Chemical Ltd. Tokyo.
3. M/s. M. Golodetz & Co. Tokyo.
4. M/s. Philipp Bros. (Overseas) Ltd.
5. M/s. Japan Ferro Alloy Association, Tokyo.
6. M/s. Okura Trading Coy, Tokyo-

**WITHDRAWAL OF INDIAN PERSONNEL FROM CHECK POINTS AND INDIAN MILITARY LIAISON GROUP IN NEPAL AND NEPAL P. M. 'S COMMENTS ON KOSHI AND GANDAK PROJECTS.**

305. SARDAR D. K. JADHAV :  
 SHRI A. G. KULKARNI :  
 SHRI K. P. SUBRAMANIA MENON:  
 SHRI B. D. KHOBARAGADE :  
 SHRI N. R. MUNISWAMY :  
 PT. BHAWANIPRASAD TIWARY :  
 SHRI M. N. KAUL :  
 CHAUDHARY A. MOHAMMAD:  
 SHRI B. K. MAHANTI ; SHRI G. BARBORA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether during the course of his last visit to Nepal, the Government of Nepal pressed for "the withdrawal of

Indian Defence personnel from some check points in Nepal including the Indian Military Liaison Group ;

(b) whether the Prime Minister of Nepal recently commented adversely on Koshi and Gandak Projects ; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Attention of the hon. Members are invited to the statement already made by the Deputy Minister in the House on 21st July, 1969 in response to the Calling Attention Notice on this subject.

(b) The agreements relating to the joint cooperation in these two large power projects fully cover the inter-ests of both India and Nepal.

(c) Does not arise.

**REVOLUTIONARY GOVERNMENT OF SOUTH VIETNAM**

306. SHRI SYED HUSSAIN :  
 SHRI K. P. SUBRAMANIA :  
 MENON : SHRI G. GOPINATHAN NAIR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state whether the Government of India are considering any proposal to recognize the provisional revolutionary Government of South Vietnam?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): The matter is under consideration.

**PROPOSAL OF MR. BREZHNEV ABOUT REGIONAL COOPERATION AND COLLECTIVE ASIAN SECURITY**

307. SHRI R. P. SINHA :  
 SHRI KRISHAN KANT :  
 SHRI A. G. KLLKARNI  
 SHRI A. P. CHATTERJEE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India are aware of the proposal made by Mr. Brezhnev at the Moscow Conference of

the Communist parties about regional cooperation and collective Asian Security and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL JINGH) : (a) Yes, Madam.

(b) Government welcome proposals for regional economic cooperation which will promote stability, prosperity and security in the region, but oppose establishment of military groupings.

#### CRISIS IN ART SILK INDUSTRY IN PUNJAB

308. SARDAR (URCHARAN SINGH TOHRA) : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the Government of Punjab have expressed their concern to the Union Government over the continuous deterioration in the working of the art silk industry in Punjab because of the rising cost of the art silk yarn ;

(b) whether the Chief Minister of Punjab twice met the Prime Minister and urged the Central Government to intervene through control either over price or over distribution of art silk yarn ; and

(c) if, so the action taken by the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) : (a) and (b) Central Government have received representations from the Government of Punjab, including those addressed to the Punjab Chief Minister to the Prime Minister about the difficulties experienced by art silk weaving industry in Punjab and urging remedial action.

(c) The Tariff Commission who were asked to inquire into the cost structure of the man-made fibre/yarn industry have made certain interim recommendations to Government on fair prices of rayon yarn. The textile Commissioner has been asked to initiate discussions with the spinners and explore

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the possibilities of their accepting voluntarily the rates proposed by him after taking into account the interim recommendations of the Tariff Commission.

#### GILGIT-SINKIANG ROAD

309. SHRI M. M. DHARIA : SHRI N. R. MUNISWAMY : SHRI B. D. KHOBARAGADE DR. (MRS.) MANGLADEVI TALWAR :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Gilgit-Sinkiang Road has recently been completed ;

(b) if so, whether Government have studied the significance and implications of this road from the point of view of Sino-Pak military strategies ; and

(c) the steps taken in the matter?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) to (c) Attention is invited to the statement made by the Prime Minister in the House on May 13, 1968, regarding the construction of a road linking Gilgit with Sinkiang through the Mintaka Pass. Chinese are now assisting Pakistan in building a road from Mor Khun in northern Kashmir to the Khunjerab Pass on the Kashmir-Sinkiang border. Government are aware of the military implications of this road especially in the context of Sino-Pakistani collusion. Government have taken due note of these aspects; protests have also been lodged with China and Pakistan.:

#### INDUSTRIAL DISPUTE IN H.A.L.

310. SHRI BANKA BEHARY DAS : Will the Minister of DEFENCE be pleased to state :

(a) whether any industrial dispute was raised in the Hindustan Aeronautics Ltd., by the employees' unions in 1969?

(b) whether any settlement has been arrived at in this regard; and

(c) if so, what are the details thereof